

OA 630/92

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Order No. 17 Dated 16.3.99

Posted to 13/4/99
for hearing as there is no time
today.

✓ J.M
vice-chairman 1999.

L.M.
Member (J)

ORDER NO. 18, DATED 13-4-99.

Learned counsel for the petitioner is absent
nor has any request been made on his behalf seeking
adjournment. In this matter pleadings have been completed
long ago. As learned counsel for the petitioner is absent
and ~~as~~ ~~no~~ no request has been made on his behalf seeking
adjournment, it is presumed that he is no longer
interested in pursuing this OA. The OA, is therefore,
dismissed ~~as~~ default. Shri Ashok Mohanty, Senior
Senior Counsel appearing for the Respondents is present
and his submissions have also been taken note of while
passing the above order.

✓ J.M
vice-chairman 13/4/99.

L.M.
Member (Judicial)